

O.A. No. 543 of 2010

K.Srinivas Rao.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 03.07.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

Heard Mr. B.S.Tripathy, Ld. Counsel for the applicant and Mr. S.K.Ojha, Ld. Counsel appearing for the Respondent-Railways.

Mr. Tripathy, Ld. Counsel for the applicant, by filing a memo dated 03.07.2012 submits that the applicant has already got appointment as Khalasi on compassionate ground vide order dated 05.06.2012. In support of the same, he has produced a copy of the order along with the memo. Accordingly, this O.A. has become infructuous.

In view of the above, the O.A. is dismissed as
infructuous

MEMBER(Admn.)

RK